

AIKVTa regarding setting up of a new National Commission on School Teachers;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes, Sir. The AIKVTa has suggested for appointment of a new Commission on School Teachers. It has also been demanded that some representatives

of teachers should be nominated as members of the Commission.

(c) Central Government has appointed two National Commissions on Teachers in February, 1983—one dealing with teachers at the school stage and the other for teachers at the higher education level (including Technical education). The reports of these Commissions were received in 1985. The Reports of these Commissions have duly been considered by Government. The matter relating to also considered in the context of Review Policy on Education, 1986, and follow-up action taken on the report of the Review Committee, working conditions of teachers was

Transfer/Posting of Officers and Teachers of K.V.S.

2394. SHRI J. S. RAJU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that teachers and officers of Kendriya Vidyalayas Sangathan are posted out of their State of present posting on promotion;

(b) if so, whether this conditions of change of State is essential; and

(c) if so, how many teachers/officers have been posted in the same town in the last and current session?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) It is a fact in the case of promotion to the levels of

Post Graduate Teacher and above. However, this does not apply to teachers and officers who are due to retire within three years.

(b) No Sir, but it is the normal rule.

(c) In the case of personnel going on promotion as referred to in the answer to part (a) above:

1990-91 1 Post Graduate Teacher

1991-92 4 Post Graduate Teachers and 2 Principals.

Publication of Books

2395. SHRI SANTOSH BAGRODIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what is the normal procedure for publication of books for schools and colleges by Government and whether they are printed directly by Government or through the private printing contractors; and

(b) whether it is a fact that there is a considerable delay in supply of such books and if so; what are the reasons therefor and in what manner Government propose to overcome this problem?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) The NCERT publishes school textbooks for classes I—XII mainly for the students of CBSE-affiliated schools, through private printers on the approved schedule of rates. The State Governments have their own arrangement for publication and printing of school textbooks for the students of schools affiliated to the respective State Boards. According to the UGC, for college prepared by the Universities, State Grant Academics and private publishers.

(b) According to the information received from the NCERT, its textbooks for all the classes I to XII for the academic session 1991-92 were made available to students in time. NCERT has not been facing any problem in getting its textbooks printed